NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2013 CA No. 210/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Shirwal Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

RAIA MURURAN NADAR Ryin Person &

COMMON ORDER C.A. No.206/2013 in T.C.P No. 45/397-398/CLB/MB/MAH/2013 C.A. No.207/2013 in T.C.P No. 46/397-398/CLB/MB/MAH/2013 C.A. No.208/2013 in T.C.P No. 47/397-398/CLB/MB/MAH/2013 C.A. No.209/2013 in T.C.P No. 48/397-398/CLB/MB/MAH/2013 C.A. No.210/2013 in T.C.P No. 49/397-398/CLB/MB/MAH/2013 C.A. No.211/2013 in T.C.P No. 50/397-398/CLB/MB/MAH/2013 T.C.P No. 51/397-398/CLB/MB/MAH/2013 C.A. No.212/2013 in T.C.P No. 52/397-398/CLB/MB/MAH/2013

T.C.P No. 53/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present. 2.

Adjourned to 14th June, 2017 at 2.30 p.m.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 25.04.2017